

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

A NO. 281 OF 2015 &
IA NOS. 460 & 480 OF 2015 &
IA NOS. 167, 332 & 387 OF 2016
&
RP NO. 04 OF 2016 IN A. NO. 255 OF 2013

Dated: 17TH May, 2019

A NO. 281 OF 2015 &
IA NOS. 460 & 480 OF 2015 &
IA NOS. 167, 332 & 387 OF 2016

In the matter of:

The Tata Power Delhi Distribution Ltd.	VersusAppellant(s)
Delhi Electricity Regulatory Commission & Ors.	Respondent(s)

RP NO. 04 OF 2016 IN A. NO. 255 OF 2013

In the matter of:

Tata Power Delhi Distribution Ltd.	VersusReview Petitioner/R-4
Delhi Transco Ltd.	Appellant(s) in main Appeal
Delhi Electricity Regulatory Commission & Ors.	Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **06.09.2019.**

PPS

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